

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 5
IA No. 2733/ND/2021
IB-1324/(ND)/2019

IN THE MATTER OF:

Schneider Electric India Pvt. Ltd.
Vs.
Apex Electro Devices Pvt. Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC

Order delivered on 05.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :
For the Respondent :

ORDER

IA No. 2733/ND/2021:

This is an application filed by IRP under Section 19. On perusal of the application it is seen that non-applicant respondent No. 1 Prena Gupta and non-applicant respondent No. 2 Sakshi Gupta are not mentioned in the application. Learned Counsel undertakes to amend the application within one week.

List on 26.07.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)